



In The High Court of Manipur at Imphal

[CAUSELIST FOR WEDNESDAY, THE 28TH MARCH, 2018]

COURT SITS FROM 10.30 A.M. TO 1.15 P.M. : : 2.00 P.M. TO 4.15 P.M

1. All mention to be made at 10.30 a.m. positively for listing the cases on the next following day otherwise the cases will be listed on the succeeding day.

2. Memo for citation of cases to be relied upon by the parties as authority in their favour must be supplied to the Court Master of the respective courts well in advance.

[Publish Under the Authority of Honourable the Chief Justice.]

Web site:<http://clists.nic.in>

COURT NO - 1

BEFORE

HON'BLE THE ACTING CHIEF JUSTICE
HON'BLE MR JUSTICE KH NOBIN SINGH

DAILY

SI. No.	Case No	Party Detail	Petrn. Advocate	Respnt Advocate
FOR ORDER				
1)	WP(C)/156/2018	REMMEI ALIMMEI Vs STATE OF MANIPUR	MR. S LOKHENDRO MR. S BISWAJIT	GA
2)	With WP(C)/164/2018	K JANESWOR SINGH Vs STATE OF MANIPUR	MR. N JOTENDRO	GA
3)	With WP(C)/166/2018	B GOVING SHARMA Vs STATE OF MANIPUR	MR. A MANIGUN Mr S RUBIKAR Ms H MEERA CHANU Ms TH LUCY MR. M RARRY	MR. PREMJIT SINGH GA
MOTION				
4)	WP(C)/242/2018	SHRI TAYENJAM CHANDRAKUMAR SINGH Vs STATE OF MANIPUR	MR. M HEMCHANDRA	GA
ADMISSION NSA				
5)	W.P.(CrI.)/1/2018	CH BILASHINI DEVI Vs STATE OF MANIPUR	W. SUSHIL SINGH Mr RK GOUTAM SINGH (IN PERSON)	PP (HC)
6)	W.P.(CrI.)/2/2018	CHOCHONG KHONGSAI Vs STATE OF MANIPUR	MR. RK KULAJIT MR. PH SANAJAOBA	MR S SAMARJEET CGC ADDL GA PP (HC)

ADMISSION PIL

7)	PIL/2/2015	TH KUMARJIT SINGH Vs UNION OF INDIA AND ORS	MR. KHAIDEM MANI A ROMENKUMAR AMICUS CURIAE MR. L SEVANANDA SHARMA MS. L REBIKA MR. M RAKESH MS. TH PREMLATA	MR S SAMARJEET CGSC AG MR. P TAMPHAMANI MR S SURESH CGC MR. S RUPACHANDRA, ASG GA
8)	With MC(PIL)/22/2017	THE UNION OF INDIA Vs SHRI THOKCHOM KUMARJIT SINGH	MR S SAMARJEET CGC	Ms K NEERU DEVI MR. P TAMPHAMANI
9)	PIL/28/2016	MAKIUREIYANG GONMEI Vs STATE OF MANIPUR AND 3 ORS	MR AG CHINGKHINGONG MR D JULIUS RIAMEI	AG MR TH SUSHILKUMAR MR. RK SURJIT MR. H DELITE MR. Y HEMANTA MR. P TAMPHAMANI MR. S RUPACHANDRA, ASG MR S SURESH CGC MR ASG
10)	PIL/22/2017	ALL MANIPUR BAR ASSOCIATION Vs STATE OF MANIPUR	MR. I BIKRAMJIT	DR RK DEEPAK AG MR. Y NIRMOLCHAND MR. P TAMPHAMANI MR. Y ROMESHCHANDRA MR. L ANAND
11)	With MC(PIL)/20/2017	THE EXECUTIVE OFFICER, THOUBAL MUNICIPAL COUNCIL Vs THE ALL MANIPUR BAR ASSOCIATION	Ms N LEMBISANA DEVI	MR. TAMPHAMANI MR. I BIKRAMJIT
12)	PIL/25/2017	M INAOBI SINGH Vs STATE OF MANIPUR	MR. N BIPIN MR S SAMARJEET CGC MR. HS PAONAM	AG MR. P TAMPHAMANI ASG
13)	With MC(PIL)/5/2018	STATE OF MANIPUR Vs MUTUM INAOBI SINGH	MR. P TAMPHAMANI	MR S SAMARJEET CGC
14)	With MC(PIL)/25/2017	M. INAOBI SINGH Vs STATE OF MANIPUR	MR. N BIPIN MR. HS PAONAM	MR. P TAMPHAMANI AG
15)	With MC(PIL)/27/2017	THE EXECUTIVE ENGINEER, WATER SUPPLY MAINTENANCE DIVISIION NO. 1 Vs MUTUM INAOBI SINGH	MR. P TAMPHAMANI	
16)	With MC(PIL)/29/2017	STATE OF MANIPUR Vs MUTUM INAOBI SINGH	MR. P TAMPHAMANI	
17)	PIL/26/2017	Y SANAJAOBA SINGH Vs STATE OF MANIPUR	MR. Y SANAJAOBA MR. RK NOKULSANA	AG MR. P TAMPHAMANI MR. Y NIRMOLCHAND MR. L RAJU GA

18)	PIL/30/2017	IN RE COMPENSATION FOR UNNATURAL DEATH OF PRISONERS Vs STATE OF MANIPUR THROUGH ITS CHIEF SECRETARY	MR. NG KUMAR	MR. A.G. MANIPUR MR. P TAMPHAMANI MR S SURESH CGC
19)	With PIL/4/2018	SHRI DR. JASOWANTA SINGH Vs STATE OF MANIPUR	Mr S THOI THOI MEITEI JANGKHOGIN MR. R DANIEL	AG MR. P TAMPHAMANI GA
20)	With PIL/29/2017	IN RE MANIPUR VICTIM COMPENSATION SCHEME, 2011 Vs STATE OF MANIPUR	A ROMENKUMAR Amicus Curiae X	MR. P TAMPHAMANI AG Mr S SURESH CGC
21)	PIL/40/2017	MR. P.S. HENRY PAOTEI Vs STATE OF MANIPUR	MR. SERTO T KOM	AG MR. P TAMPHAMANI
22)	PIL/1/2018	KSH MANGLEM SINGH Vs UNION OF INDIA	MR. TH ROSHAN MR JUNO REHAMAN Mr B PREM SHARMA	MR S SURESH CGC MR ASG
23)	PIL/6/2018	ANTHONY MUNG Vs STATE OF MANIPUR	M IBOHAL SINGH MS. BISHESHWORI MS ROSEMARY PANMEI MR. R DANIEL	MR. P TAMPHAMANI MR KR PAMEI
24)	PIL/7/2018	COURT ONITS OWN MOTION Vs STATE OF MANIPUR	XXX	MR. P TAMPHAMANI AG
<u>ADMISSION</u>				
25)	CONT.CAS(C)/214/2016	GUIJULIU DAIMAI Vs BB SHARMA IAS AND 1 ORS	MS. TH PREMLATA MS. L REBIKA MR ID GIL MS S SHUBHARANI DEVI MR. M RAKESH	MR. N IBOTOMBI MS. H BISHESHWARI MS ROSEMARY PANMEI MR. H DEBENDRA, GA MR K SITALJIT MR MAHESH ANGOM MR. TH IBOHAL DR RK DEEPAK MR. A VISCOUNT
26)	With MC(CONT.CAS(C))/210/2017	SMT. GUIJULIU DAIMEI Vs SHRI B.B SHARMA, IAS	MR. A ROMMEL MR. N IBOTOMBI, CGSC	Ms NG SARAH DEVI
27)	WP(C)/917/2017	SHAHID MOHAMMED SHAH Vs STATE OF MANIPUR	MR. A MANIGUN N SIDHARTHA SINGH MR S RUBIKAR MS H MEERA CHANU MS TH LUCY MR. M RARRY	DR RK DEEPAK MR MAHESH ANGOM MR. L RAJU MR. U AUGUSTA MR. Y NIRMOLCHAND MR DR RK DEEPAK GA
28)	With WP(C)/99/2018	ROHITA AH Vs STATE OF MANIPUR	Ms TH LUCY MR. M RARRY	Mr E PREMJJIT SINGH MR. U AUGUSTA Mr DR RK DEEPAK Mr MAHESH ANGOM GA
29)	With WP(C)/119/2018	IROM ROYAL Vs STATE OF MANIPUR	MR. A MANIGUN Mr S RUBIKAR Ms TH LUCY Ms H MEERA CHANU MR. M RARRY	MR. RS REISANG, SR.GA Dr RK DEEPAK MR. A MAHESH MR. L RAJU GA

- | | | | | |
|--------------|--|---|--------------------------------------|---------|
| 30) | CrI.J.A/1/2018
WITH PAPER BOOKS, LC
RECORD | P
JOYKUMAR@SAHAJAHAN
Vs
STATE OF MANIPUR | MR. TH SHANTIKUMAR
MR. M GUNEDHOR | PP (HC) |
| 31) | With
MC(CrI.J.A.)/1/2018
WITH PAPER BOOKS, LC
RECORD | P
JOYKUMAR@SAHAJAHAN
SINGH
Vs
STATE OF MANIPUR | MR. TH SHANTIKUMAR | PP (HC) |
| ORDER | | | | |
| 32) | MC(W.P.(CrI.))/3/2017
WITH ENQUIRY REPORT | JOGESHCHANDRA
HAOBIJAM
Vs
M (N) H (O) MEMCHOUBI
DEVI | RK KENANDA SINGH | PP (HC) |
| 33) | With
W.P.(CrI.)/14/2014
WITH ENQUIRY REPORT | MN HO MEMCHOUBI
DEVI
Vs
UNION OF INDIA AND
ORS | MR. L SOMORENDRO
MR. M PAIKHOMBA | GA |
| 34) | MC(W.P.(CrI.))/1/2018
WITH WP(CRL) 54/2009
(D/O), LC RECORD | UNION OF INDIA
Vs
MRS. LEIVON ROSMI KOM | MR S SAMARJEET CGC | XXX |

THE FOLLOWING ADVOCATE(S) HAS SUBMITTED THE LETTER OF ABSENCE:

- 1) MR. MD RABI KHAN 19-03-2018 To 28-03-2018

**(RK MEMCHA DEVI)
REGISTRAR**